

ADMINISTRATIVE OFFICE OF THE DISTRICT JUDGE, MAU.

Order No. __13____/2016

ORDER

In supersession of all previous orders regarding in-chargeship of various Courts following order is being made as below with effect from 07.05.2016 A.N.

Sl. No.	Name of Courts	Link Officer
1	District & Sessions Judge, Mau.	Senior most Judicial Officer of the Judgeship
2	Addl. District & Sessions Judge, Court No. 1, Mau.	Addl. District & Sessions Judge, Court No.4, Mau.
3	Addl. District & Sessions Judge, Court No. 4, Mau.	Addl. District & Sessions Judge/F.T.C.-II, Mau.
4	Addl. District & Sessions Judge/F.T.C.-II, Mau.	Addl. District & Sessions Judge/F.T.C.-I, Mau.
5	Addl. District & Sessions Judge, Court No.3, Mau.	Addl. District & Sessions Judge, Court No.4, Mau.
6	Addl. District & Sessions Judge, Court No.2, Mau.	Addl. District & Sessions Judge/F.T.C.-II, Mau.
7	Addl. District & Sessions Judge/F.T.C.-I, Mau.	Addl. District & Sessions Judge, Court No. 1, Mau.
8	Principal Judge, Family Court, Mau.	Addl. District & Sessions Judge/F.T.C.-II, Mau.
9	In absence of District & Sessions Judge & other Addl. District & Sessions Judge	Principal Judge, Family Court, Mau.
10	In absence of all Addl. District & Sessions Judge and Principal Judge, Family Court, Mau.	District & Sessions Judge, Mau.
11	In absence of District & Sessions Judge, all Addl. District & Sessions Judge and Principal Judge, Family Court	Criminal Work- Chief Judicial Magistrate Civil Work- Civil Judge (S.D.), Mau.
12	Civil Judge (S.D.)/F.T.C. Mau	Civil Judge (S.D.) Mau
13	Civil Judge (S.D.) Mau	Civil Judge (S.D.)/F.T.C. Mau
14	In absence of Civil Judge (S.D.) and Civil Judge (S.D.)/F.T.C. Mau	Addl. District & Sessions Judge/F.T.C.-II, Mau.
15	Civil Judge (J.D.) Sadar, Mau.	Civil Judge (J.D.) Mohammadabad Gohna, Mau
16	Civil Judge (J.D.) Mohammadabad Gohna, Mau	Civil Judge (J.D.) Sadar, Mau.
17	Addl. Civil Judge (J.D.), Court No.1, Mau	Addl. Civil Judge (J.D.), Court No.2, Mau.
18	Addl. Civil Judge (J.D.)/F.T.C. Mau	Addl. Civil Judge (J.D.), Court No.1, Mau
19	Addl. Civil Judge (J.D.), Court No.2, Mau.	Addl. Civil Judge (J.D.), Court No.1, Mau.
20	In absence of Addl. Civil Judge (J.D.), Court No.1 & 2, Mau.	Civil Judge (J.D.) Mohammadabad Gohna, Mau (Civil Work) Judicial Magistrate (Criminal Work)
21	In absence of Civil Judge (J.D.) Mohammadabad Gohna, Addl. Civil Judge (J.D.), Court No.1 & 2 and Addl. Civil Judge (J.D.)/F.T.C.	Civil Judge (J.D.), Mau.
22	In absence of Civil Judge (J.D.) Mau, Civil Judge (J.D.) Mohammadabad Gohna, Addl. Civil Judge (J.D.) Court No. 1 & 2 and Addl. Civil Judge (J.D.)/F.T.C.	Civil Judge (S.D.) Mau (Civil Work) Judicial Magistrate (Criminal Work)
23	Chief Judicial Magistrate, Mau	Judicial Magistrate, Mau
24	Judicial Magistrate, Mau	Addl. Judicial Magistrate, Court No. 2, Mau.
25	In absence of Chief Judicial Magistrate & Judicial Magistrate Mau	Addl. Judicial Magistrate, Court No.2, Mau
26	In absence of Judicial Magistrate & Addl. Civil Judge (J.D.) Court No. 1 & 2, Mau	Chief Judicial Magistrate Mau.

(Pramod Kumar-V)

District & Sessions Judge,
Mau.